

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1390/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Dibyajyoti Mahanta,
Member, MACT No. 3,
Kamrup (M), Guwahati

Dated Guwahati the 3rd March, 2021.

Sub: **Station leave permission.**

Ref:- Letter No. 100 dated 02.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 07.03.2021 till the morning of 08.03.2021, has been granted. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence, the Member, MACT No.2, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

1393
Memo NO.HC.VII-16/2002/1391-1 dated 3.3.2021

Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No.2, Kamrup (M), Guwahati.
3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)